

HIGH COURT OF DELHI: NEW DELHI

ORDER

No.62/ RG/DHC/2020
Dated 16.03.2020

In view of the outbreak of Coronavirus (2019-nCoV), Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to direct that interns attached with Hon'ble Judges shall not be allowed to access to this Court till further orders. Security agencies are hereby directed not to honour the intern passes till further orders. Registrar(Genl./Admn.) is also directed not to issue any new intern passes.

Sd/-

Registrar General

Endst. NO.63-69/RG/DHC/2020

Dated:16.03.2020

Copy forwarded for information and necessary action to: -

1. Registrar(Genl./Admn.)/OSD(Estt.).
2. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
3. PS/Court Master to all Hon'ble Judges, Delhi High Court.
4. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
5. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
6. Secretary, Delhi High Court Legal Services Committee.
7. ACP Security, Delhi High Court.



(DEPUTY REGISTRAR)